

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **16.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.198/2021& IA No. 401&402/2021	G. Ramakrishna Reddy Vs Manjeet Bucha & Anr	Mr. Adithya Reddy	Mr. K. Moorthy & Ms. Pavithra Sundararajan- R2
2	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza Pvt. Ltd. & Anr Vs Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Mr. KS Ravichandran	Mr. Avinash Krishnan Ravi

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

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